



MOST URGENT / TOP PRIORITY

E-mail

From:

**Registrar General
High Court of Judicature at
Allahabad**

To:

**All the District Judges / OSDs
Subordinate to the High Court of Judicature at
Allahabad**

No. PS (RG) / 25 / 2020 : Allahabad

Dated: March 15, 2020

Subject: For taking all necessary preventive and remedial measures to combat the impending threat of spread of Novel Coronavirus (COVID-19).

Sir/Madam,

Kindly take reference of the Notification dated 13.03.2020, issued by this Hon'ble Court and also the Government Notification No. 548 / five-5-2020 dated Lucknow, 14 March, 2020. Copies of both the notifications are enclosed herewith, for ready reference.

In view of the above, you are requested to ensure that all necessary preventive and remedial measures, to combat the impending threat of spread of Novel Coronavirus (COVID-19), are taken with the help of Chief Medical Officer/ Chief Medical Superintendent, of your district. For effective implementation of preventive and remedial measures, a dedicated team of officers/officials be constituted in your district, for one month. Action taken report in the matter be sent to this Hon'ble Court, on day-to-day basis.

You are, further requested to make sure that the contents of this letter are also brought to the notice of all the Presiding Officers of the Commercial Courts, Motor Accident Claim Tribunals and Presiding Officers of Land Acquisition, Rehabilitation & Resettlement Authorities of your district, for strict compliance.

The matter may kindly be treated as **MOST URGENT**.

with regards,

Encl: As above

Yours faithfully

Ajai Kumar Srivastava-I
15/3/2020

(Ajai Kumar Srivastava-I)

Registrar General